

Complaints against Bharti-Walmart

1261. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that Government has received several complaints against Bharti-Walmart;
- (b) if so, the details in this regard; and
- (c) the action taken on the complaints so far by Government for violating Foreign Direct Investment (FDI) guidelines?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) and (b) The Government has received complaints alleging that Wal-Mart/Bharti/Cedar Support Services Limited have been engaged in multi-brand retail trading in violation of FDI policy.

(c) Violation of FDI regulations is covered by the penal provisions of Foreign Exchange Management Act, 1999 (FEMA). The Reserve Bank of India has informed that the matter related to Bharti Wal-Mart/Cedar Support Services Limited has been referred to the Directorate of Enforcement for further investigations.

Export of sugar

1262. SHRI RAM KRIPAL YADAV: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government is aware that sugar prices in domestic market has been increased to more than 30 per cent during last month due to recent announcement of export of sugar;
- (b) if so, what were the reasons for this announcement and why such decision was taken in a hurry which has been directly affecting the common people in the country; and
- (c) what are the details of steps being taken by Government to reduce the sugar prices in domestic market in the country?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI D. PURANDESWARI): (a) The average All India retail price of sugar in domestic market during October-November, 2012 was largely stable and